

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

128. C.P. 41/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.02.2024**

NAME OF THE PARTIES: Kirti Dhanpal Bhawsar

V/s.

Registrar of Companies Mumbai.

SECTION 441 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **26.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//